

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.07.2017

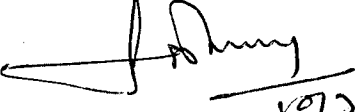
ORDER NO. 87 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **81/2017 for CESTAT Delhi** to the extent indicated below:-

From 13.7.2017 to 14.7.2017 Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

From 13.7.2017 to 14.7.2017 Hon'ble Shri S.K. Mohanty, Member (J) will hear Single Member bench matters, as notified.

By Order


(A.Mohan Kumar)^{10/7/17}
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/
Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard
File/Office Copy.


Dy. Registrar